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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan

Public Notice No. 62/2015-2020
New Delhi, dated the 24 December, 2018

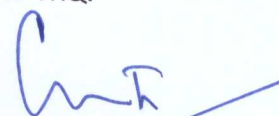
Subject:- Allocation of preferential export of sugar to USA under TRQ for the year 2018-19 – Clarification on definition of raw sugar - regarding

In exercise of the powers conferred under Paragraph 2.04 of the Foreign Trade Policy, 2015-20, as amended from time to time, the Director General of Foreign Trade hereby amends Public Notice No. 38/2015-20 dated 13.09.2018 on laying down the procedure for allocation of preferential export of raw sugar to USA under Tariff Rate Quota (TRQ) for the year 2018-19.

2. The word 'raw sugar' contained in Paragraph 1 of Public Notice No. 38/2015-20 dated 13.09.2018 may be substituted as 'all kinds of raw cane sugar having HS Code 170113 and 170114 at six digit level' for the purpose of export of preferential quota sugar to USA under TRQ.

3. **Effect of this Public Notice:**

All kinds of raw cane sugar having HS Code 170113 and 170114 at six digit level are notified for the purpose of export of preferential quota sugar to USA under TRQ.



(Alok Vardhan Chaturvedi)
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